

**Gas based fertilizer plant in public sector**

2695. SHRI R. P. GAEKWAD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is proposed to set up new gas based fertilizer plants in the public sector in the country; and

(b) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b). It is proposed to set up six new gas based fertilizer plants, one each in Madhya Pradesh and Rajasthan and four in Uttar Pradesh. The Madhya Pradesh plant would be implemented in the public sector by M/s. National Fertilizers Ltd., a Govt. of India Undertaking.

The ownership of the plants in Rajasthan and Uttar Pradesh has not yet been decided.

**Fresh guidelines for film censorship**

2696. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to issue any fresh guidelines for film censorship; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). No final decision has been taken on a proposal from the Central Board of Film Censors to include a provision in the guidelines so as to discourage depiction of Indian women in ignoble servility to man in films.

**Accumulation of Soda Ash with chemical unit**

2697. SHRI MOHANLAL PATEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that large stock of soda-ash has accumulated with the Chemical units in the country;

(b) if so the stock accumulated as on 31st December, 1982;

(c) the quantity imported during the period April-December, 1982;

(d) whether Government propose to consider raising the import duty on soda ash or stop the import of soda ash to save the indigenous industry from collapsing; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) and (b). As intimated by the manufacturers the total stocks of soda ash with them were 64,459 tonnes as on 31-12-1982.

(c) The import statistics are compiled and published by the Director General of Commercial Intelligence and Statistics, Calcutta. Statistics for the period subsequent to July, 1981 are yet to be published. Once these statistics are compiled, they would be published in the Monthly Statistics of Foreign Trade of India (Volume-II), copies of which would be available in the Parliament Library.

(d) and (e). The effective import duty on soda ash with effect from 1.3.1983 is 70 per cent Basic duty advalorem, 35 per cent Auxiliary duty advalorem and 15.75 per cent Counter-vailing duty advalorem. There is no proposal to revise the import duty on soda ash at present. There have been representations from the manufacturers of soda ash for restriction on imports and from the consumers' associations for the continuance of the present import policy. The import policy is constantly under review and the Government are yet to take a view on the future policy.